FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SADGURU ENGINEERS & ALLIED SERVICES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Sadguru Engineers & Allied Services Private Limited
2.	Date of incorporation of corporate debtor	29th August, 2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Guwahati
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200AS2011PTC010659
5.	Address of the registered office and principal office (if any) of corporate debtor	**Registered Office:** Room No. 406, 4th Floor, Hanuman Tower, S.J. Road, Athgaon, Guwahati, Assam – 781001. **Principal Office:** NA
6.	Insolvency commencement date in respect of corporate debtor	28.10.2026 (Order uploaded on: 29.10.2026)
7.	Estimated date of closure of insolvency resolution process	26.04.2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Amit Pareek Reg. No.: IBBI/IPA-002/IP-N00413/2017-2018/11205 AFA valid up to: 31st December 2027
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 4th Floor, Ram Prasad Complex, Chatribari, Guwahati, Assam – 781001 E-mail: amitpareek99@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Postal Address: 4th Floor, Ram Prasad Complex, Chatribari, Guwahati, Assam – 781001 Process E-mail: sadgurucirp@gmail.com
11.	Last date for submission of claims	11.11.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web Link: http://ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal, Guwahati Bench, has ordered the commencement of a corporate insolvency resolution process of **Sadguru Engineers & Allied Services Private Limited** on 28.10.2026.

The creditors of **Sadguru Engineers & Allied Services Private Limited**, are hereby called upon to submit their claims with proof on or before **11.11.2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.





Amit Pareek
Interim Resolution Professional
Sadguru Engineers & Allied Services Private Limited
IBBI Reg. No.: IBBI/IPA-002/IP-N00413/2017-2018/11205
AFA valid up to: 31st December 2027
Address: 4th Floor, Ram Prasad Complex, Chatribari, Guwahati,
Assam – 781001
Registered E-mail : amitpareek99@yahoo.com
Process E-mail: sadgurucirp@gmail.com
Date: 31.10.2026
Place: Guwahati

WEATHER
GUWAHATI
Generally cloudy sky with light rain. Maximum and minimum temperatures are most likely to be 32°C and 23°C respectively.
TEMPERATURE:
Max 32.4°C
Min 23.6°C

'Deeputsav 2026'

GUWAHATI, Oct 30: Lions Club of Gauhati recently celebrated 'Deeputsav 2026' at Madhuban by Makhan Bhog here.

The celebration witnessed the participation of over 500 club members and their families.

The evening commenced with the ceremonial lighting of the lamp by district governor Manoj Bhajanka and club president Deepak Mittal.

The Lions Club of Gauhati Club Directory for 2026-27 was released, followed by the presidential address by Mittal.

The evening featured entertainment events, and special recognitions celebrating elegance and style. Shekhar Agarwal and Roshni Agarwal were adjudged the 'Best Couple of the Evening', Abhishek Sharma received the 'Best Male Style Icon' title, and Komal Kirti Agarwal was crowned the 'Diva of the Evening'. – Staff Reporter

Assam's cancer care model drawing interest from other States: Singhal

STAFF REPORTER

GUWAHATI, Oct 30: The cancer care model developed by the Assam Cancer Care Foundation (ACCF) has attracted the attention of several States, which have expressed interest in replicating its network of treatment facilities, Health Minister Ashok Singhal said today.

Speaking to reporters after visiting the State Cancer Institute in Guwahati, Singhal said the foundation has established a well-organised cancer treatment network that could serve as a model for other States.

"The Assam Cancer Care Foundation has developed a well-organised and effective system for cancer treatment. Several States have expressed interest in adopting this model," Singhal said.

The Minister said Assam has also made considerable progress in adopting advanced medical technologies for cancer treatment. Steps are being taken to introduce sophisticated treatment facilities, including proton therapy in the State.

Highlighting the foundation's initiatives, Singhal referred to a first-of-its-kind mammography screening initiative undertaken by the ACCF. He said the foundation has been working towards strengthening early detection of cancer, improving treatment facilities and making quality healthcare more accessible to patients.

During his visit, the Minister reviewed the functioning of various departments of the State Cancer Institute, its infrastructure, advanced medical equipment and facilities available to patients.

He also interacted with patients undergoing treatment and enquired about the quality of medical care and other services provided by the institute.

Singhal expressed hope that the foundation would continue to expand access to advanced cancer treatment and help establish Assam as a major centre for cancer care in the country.

Tezpur MLA Prithviraj Rabha, ACCF Chief Operating Officer Dr Jay Prakash Prasad, Director of Medical Education Dr Manoj Kumar Choudhury, Gauhati Medical College and Hospital Principal Dr Babul Bezbaruah, Superintendent Dr Debajit Choudhury and other senior doctors and officials attended the review meeting.

Union Secy reviews implementation of welfare schemes in Assam

STAFF REPORTER

GUWAHATI, Oct 30: Union Secretary of the Ministry of Social Justice and Empowerment Sudhansh Pant reviewed the implementation of various welfare schemes in Assam, focusing on drug demand reduction, Scheduled Caste development, senior citizen welfare, sanitation workers and the rehabilitation of vulnerable groups.

The review meeting was held at Loksewa Bhawan in the presence of Ajay Tiwari, Additional Chief Secretary, Home and Political Department, Assam; Pallav Gopal Jha, Secretary, Department of Social Justice and Empowerment; and senior State government officials.

Pant emphasised the need for a coordinated approach, stressing that the Department of Social Justice and Empowerment should play an effective nodal role in bringing together the departments and agencies responsible for implementing the schemes. He highlighted the importance of convergence under the Nasha Mukt Bharat Abhiyaan, PM-AJAY and NAMASTE, while appreciating Assam's progress and identifying areas requiring further attention.

Under the Nasha Mukt Bharat Abhiyaan, activities have covered all districts of Assam, reaching 27.71 lakh people through 6,575 activities across 10,614 educational institutions. Under PM-AJAY, 721 Scheduled Caste villages have been taken up for integrated development, while under NAMASTE, 483 sewer and septic tank workers and 6,365 waste pickers have been profiled across 96 urban local bodies.

Man injured in machete attack at Dhirenpara

STAFF REPORTER

GUWAHATI, Oct 30: A man was injured after he was allegedly attacked with a machete by another person at Dhirenpara on Thursday morning.

The accused, identified as Baidul Islam, allegedly picked up a machete from a fruit shop and attacked the victim, Ashraful, near the shop, injuring him on the head.

Ashraful was taken to Hayat Hospital for treatment. A few other people also sustained minor injuries while trying to intervene and stop the altercation.

An official of Fatasil Ambari Police Station said no FIR had been registered in connection with the incident.

According to police, the accused was reportedly mentally challenged and allegedly attacked Ashraful following a quarrel after the latter teased him.

FORM A
PUBLIC ANNOUNCEMENT
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(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of corporate debtor	**Sadguru Engineers & Allied Services Private Limited**
2.	Date of incorporation of corporate debtor	25th August, 2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Guwahati
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200AS2011PTC010659
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10.	Address and e-mail to be used for correspondence with the interim resolution professional	Postal Address: 4th Floor, Ram Prasad Complex, Chatribari, Guwahati, Assam – 781001 Process E-mail: sadgurucirp@gmail.com
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Sd/-
Amit Pareek
Interim Resolution Professional
Sadguru Engineers & Allied Services Private Limited
IBBI Reg. No.: IBBI/IPA-002/IP-N00413/2017-2018/11205
AFA valid up to: 31st December 2027
Address: 4th Floor, Ram Prasad Complex, Chatribari, Guwahati, Assam – 781001
Registered E-mail : amitpareek99@yahoo.com
Process E-mail: sadgurucirp@gmail.com

Date: 31.10.2026
Place: Guwahati

Stroke awareness programme organised

STAFF REPORTER

GUWAHATI, Oct 30: Hayat Hospital, Guwahati, organised an awareness programme on World Stroke Day on Wednesday to highlight the importance of recognising stroke symptoms early and ensuring timely medical intervention.

The programme was organised in collaboration with the Hayat Neighbourhood Community. Consultant neurologist at the hospital, Dr Satish Bawri, highlighted the urgency of stroke treatment, explaining that an interruption in blood supply to parts of the brain can lead to the death of lakhs of brain cells every minute.

He emphasised the importance of timely medical intervention, warning that delays in treatment during the crucial 'golden hour' could result in severe and potentially irreversible damage.

Another consultant neurologist at the hospital, Dr Akshay Bhutada, highlighted the early warning signs of stroke, including facial drooping, weakness in the arms, slurred speech, blurred vision, severe headache, dizziness, loss of balance, nausea and vomiting.

He stressed that awareness of these symptoms among family members could help ensure prompt medical attention and timely treatment.

Dr Bhutada also highlighted measures to reduce the risk of stroke, including effective management of high blood pressure, avoiding smoking, maintaining a balanced diet and engaging in regular physical activity.

The programme was attended by Hayat Hospital director and chief executive officer Dr Prasanta Kumar Gogoi, medical superintendent and director (hospital operations) Dr Dibyaratna Patgiri, and director (corporate affairs, marketing & business relations) Dr Prajnan Kalita.

Meanwhile, Rahman Institute of Nursing observed World Stroke Day by organising a stroke awareness and screening programme at Rahman Hospitals Pvt Ltd.

Around 50 people were screened for risk of stroke and awareness on causes and signs and symptoms of stroke was generated through posters display.

Meanwhile, the lamp lighting and oath-taking ceremony of the 9th batch of BSc Nursing was held at Rahman institute of Nursing on October 29. The chief guest, Prof (Dr) Geeta Das, former Principal of the Regional College of Nursing in her speech emphasised the significance of lamp lighting and need of commitment in the nursing profession. This was stated in a press release.

The programme was attended by Dr (Mrs) Tasneem Akhtar Rahman, chief managing director of Rahman Institute. The students took the oath and lit their candles with the promise to serve mankind with dedication.

Kaliram Medhi lecture delivered

STAFF REPORTER

GUWAHATI, Oct 30: The Directorate of Museums, Assam, organised the 2nd Kaliram Medhi Memorial Lecture today at the Kanaklal Barua Auditorium, Assam State Museum, Guwahati, to commemorate the contributions and legacy of Kaliram Medhi, an eminent scholar, educationist and pioneer of Assamese language and literature.

The memorial lecture was delivered by Dr Sanjib Pol Deka, Assistant Professor, Department of Assamese, Tezpur Central University, on the topic 'Philology and Assamese Language: History and Enquiry'.

The programme was attended by distinguished guests, including Manas Nath, Commissioner & Secretary, Indigenous and Tribal Faith and Culture Department, Dr Shyambhadra Medhi, noted social worker; Sanjib Kumar Phookan, Editor-in-Chief of *Dainik Janambhumi*; and Dhiresh Narayan Choudhury, former Justice of the Gauhati High Court.

The lecture highlighted the historical evolution, linguistic foundations and diverse dimensions of the Assamese language, bringing attention to the importance of linguistic research in understanding and preserving the rich heritage of Assamese language. It also provided an intellectual platform for discussions on the development of Assamese language and its continuing relevance in contemporary society.

The programme was attended by academicians, scholars, researchers, students, and distinguished members of the public. The event reaffirmed the commitment of the Directorate of Museums, Assam, in promoting intellectual discourse and celebrating the contributions of eminent personalities who have enriched Assam's cultural and academic heritage.



No.DPD-87/2026/Khel Maharan 3.0/55-56

NOTICE INVITING QUOTATION (NIQ)

FOR SUPPLY OF SPORTS EQUIPMENTS/GOODS IN CONNECTION WITH KHEL MAHARAN 3.0 – SISHU KRIDA SAMAROH, 2026

1. Sealed quotations are invited from interested parties in the format as given in Annexure (A) of NIQ Document to participate in the Quotation Memo No.DPD-87/2026/Khel Maharan 3.0/ for supply of Sports Equipment/Goods in connection with Khel Maharan 3.0 following single bid system to O/o the District Commissioner, Dhubri as per requirement of the undersigned.
2. Details of the requirement of Sports Equipment/Goods are mentioned in the Annexure (B) of NIQ Document.
3. For any clarification, interested parties may visit the O/o the District Commissioner, Dhubri (T&D Branch) on any working day between10.00 am to 5.00 pm.(except Holidays)before quoting the rates.
4. Evaluation of the quotations will be conducted through open Competitive Method and procedures as specified in "The Assam Public Procurement Act, 2017" and "The Assam Public Procurement Rules,2020".
5. The quotation is to be submitted (by hand) following 1 (one) envelope system in sealed envelope affixing Court fee stamp of Rs.8.25 (Rupees eight and twenty-five paisa) only and to be dropped in the Quotation Box of the office of the undersigned .The sealed cover shall be superscribed as given below:

"QUOTATION FOR SUPPLY OF SPORTS EQUIPMENTS/GOODS IN CONNECTION WITH KHEL MAHARAN 3.0 – SISHU KRIDA SAMAROH, 2026"

6. Quotation without cost fee stamp will not be accepted.
7. Every page of the Quotations must be serially numbered, indexed, stamped and signed by the authorized representatives of the Quotationer, failing which, it is liable to be rejected.
8. Closing date and time for submission of Quotation is 4th November, 2026, up to 03:00 PM. The Quotations complete in all respects must reach the office of the Quotation Inviting Authority not later than the date and time specified for submitting the same.
9. The Quotations will be opened in the presence of the parties or their authorized representatives in the office of the undersigned on 4th November, 2026, at 05:00 PM.
10. The parties are advised to go through all the instructions, formats, terms and conditions and specifications as given in the quotation documents before submitting the quotation. Failure to furnish all required information and documents by the party may result in rejection of the quotation.
11. The quotation as submitted is final and modification/correction is not allowed once submitted.
12. Annexure B must be submitted in digitized (typed) format. Handwritten submission shall not be accepted.

Annexure along with general instructions to the quotationer and general conditions of the contract may be obtained from the office of the undersigned during office hours.

DIPR/C/KBR/511/31-Oct-26

ভাৰত চৰকাৰ
কোম্পানী পঞ্জিয়ন সঞ্চালন
ফাষ্ট ফ্লোৰ কোম্পানী লিকুইডেচন প্ৰচেষ্টিৰ চেণ্টাৰ
(চি-পি.চি.চি), আইছাচি-চ বিল্ডিং, ৭ম মহলা,
প্লট নং-৬,৭,৮, ছেক্টৰ-৩, আই.এম.টি মানেছাৰ, গুৰগাঁও,
হৰিয়ানা - ১২১০০১
ইমেইল: roc.cpace@mca.gov.in

ভাৰত চৰকাৰ
কোম্পানী পঞ্জিয়ন সঞ্চালন চেণ্টাৰ
ফৰ প্ৰচেষ্টিং এক্সিলেনেচেচ কোম্পানী এণ্ডাষ্টাচ (চি-পি.চি.চি)
আইছাচি-চ বিল্ডিং, ৭ম মহলা, প্লট
পি-৬,৭,৮, ছেক্টৰ-৩, আই.এম.টি মানেছাৰ,
গুৰগাঁও, হৰিয়ানা - ১২১০০১
ইমেইল: roc.cpace@mca.gov.in

প্ৰসংগ নং STK –৩
তাৰিখ তাৰিখ

[কোম্পানী আইন, ২০১৩ৰ ধাৰা ২৪৮ উপ-ধাৰা (১) আৰু উপ-ধাৰা (৬) আৰু কোম্পানী (কোম্পানী পঞ্জীয়ন পৰা কোম্পানীসমূহৰ নাম আঁতৰোৱা) নিয়ম, ২০১৩ৰ নিয়ম ৭ অনুসৰি]

বাতৰাঃ ROC/C-PACE/STK-2/248(2)/2026-27/1708 তাৰিখ: ২১/১০/২০২৬

সম্বন্ধঃ

কোম্পানী আইন, ২০১৩ৰ ২৪৮ নং ধাৰাত অসম বাজাৰ (৬) কোম্পানীৰ নাম বন্ধ বা আঁতৰোৱাৰ বিষয়ত:

S.no	Work Item	CIN	Company Name
1	AC5696887	U72501AS2017PTC017872	SERVWARE PRIVATE LIMITED
2	AC5610803	U26942AS1993PTC003865	BONN HABI RESORTS PRIVATE LIMITED
3	AC6059487	U47721AS2025PTC027622	COGNIKO NEUTRACEUTICALS & AYURVEDA PRIVATE LIMITED
4	AC6040483	U85491AS2023PTC024333	BRICKFORD ACADEMY PRIVATE LIMITED
5	AC5668855	U64990AS2023PTC025427	HIMALAYAN MICROFINANCE PRIVATE LIMITED
6	AC5645064	U79110AS2024PTC026863	TRAVOBOX TRAVEL & TOURS PRIVATE LIMITED

২) ইয়াৰ দ্বাৰা জানী থিয় হৈছে যে কোম্পানী পঞ্জীয়ন কোম্পানী আইন, ২০১৩ৰ ধাৰা ২৪৮(১)ৰ অধীনত ওপৰত উল্লেখ কৰা কোম্পানীসমূহৰ পৰা কোম্পানীসমূহৰ পঞ্জীয়ন নথি ইয়াৰ/চেণ্ট্ৰলাজৰ নাম (সমূহ) আঁতৰোৱাৰ বাবে আবেদন লাভ কৰিছিল যহ এই তিথিত যে তেওঁলোকে নিগম এখহৰৰ ভিতৰত বাৰম্বাৰ আৰম্ভ কৰাত ব্যৰ্থ হৈছে বা কোম্পানী(সমূহ) কোম্পানী(সমূহ) হৈছে/নহয় পূৰ্বৰ দুটা বিত্তীয় বৰ্ষৰ বাবে কোনো ব্যৱসায়ৰ বা কাৰ্য্যকলাপ চলোৱা আৰু কোম্পানী আইন, ২০১৩ৰ ধাৰা ৪৩৯ অধীনত কোনো নিয়ন্ত্ৰীন কোম্পানী মৰ্যাদা লাভৰ বাবে এনে সময়ৰ ভিতৰত কোনো আবেদন (সমূহ) কৰা নাই বা কোম্পানী(সমূহে) নিয়ন্ত্ৰীন কোম্পানী/আকাশপথৰ গ্ৰাহকসকললে নিগমৰ সমষ্ট পৰিশোধ কৰিবলৈ লোৱা চাৰ্ত্তিপত্ৰসমূহৰ ধন পৰিশোধ কৰা নাই ধাৰা ১০A ৰ উপ-অনুচ্ছেদ (১)ৰ অধীনত নিগম হোৱাৰ এনে আশী দিনৰ ভিতৰতে আপত্তি কৰা হোৱা নাই/কোনো ব্যৱসায় বা কাৰ্য্যকলাপ চলাই থকা নাই, যিটো ধাৰা ১২ ৰ উপ-অনুচ্ছেদ (৩)ৰ অধীনত কৰা যোগ্যতে পৰীক্ষণৰ লিছত প্ৰকাশ পাইছে, কিন্তু ই/তেওঁলোকে কোম্পানী হিচাপে লিভত পঞ্জীয়ন অস্বাভাৱ বাহিৰ নিবিহাৰে আৰু চেংছেৰে অনুৰোধ কৰিছে কোম্পানীসমূহৰ পঞ্জীয় পৰা ইয়াৰ/তেওঁলোকৰ নাম আঁতৰোৱা/হ্বীকৃত আফ কৰা।
৩) সেই অনুসাৰি কোম্পানী পঞ্জীয়ক ওপৰত উল্লেখ কৰা কোম্পানীসমূহৰ নাম কোম্পানী পঞ্জীয়নৰ পৰা আঁতৰোৱা বা বন্ধ কৰাৰ প্ৰস্তাব আগবঢ়ায়।
৪) কোম্পানীসমূহৰ পঞ্জীয়ন পৰা কোম্পানীসমূহৰ নাম আঁতৰোৱা বা বন্ধ কৰাৰ প্ৰস্তাবত আপত্তি কৰা হিচাপেনা বাচিছে এই জানী প্ৰকাশৰ তাৰিখৰ পৰা ত্ৰিশ দিনৰ ভিতৰত ওপৰত উল্লেখ কৰা কাৰ্যালয়ৰ টিকনাটেন নিজৰ আপত্তি প্ৰেৰণ কৰিব পাৰে।

ইকৰাণ টিকে
উপ পঞ্জীয়ক
CBC/07123/11/0727/2627
চেণ্টাৰ ফৰ প্ৰচেষ্টিং এক্সিলেনেচেচ কোম্পেনী এণ্ডাষ্টাচ

GOVERNMENT OF ASSAM
OFFICE OF THE DIRECTOR OF MEDICAL EDUCATION, ASSAM
SIXMILE, KHANAPARA, GUWAHATI-22

No. e.DME/B.Sc(N)/2026/ 835891/1702

EDUCATIONAL NOTICE

2ND ROUND OFFLINE COUNSELING FOR SELECTION OF CANDIDATES FOR ADMISSION INTO VACANT B. SC NURSING SEATS IN THE 5 GOVERNMENT NURSING COLLEGES OF ASSAM, SESSION 2026

This is for general information of all candidates who appeared in the Common Entrance Examination, 2026 conducted by the Srimanta Sankaradeva University of Health Sciences for admission into 1st year B. Sc Nursing course in the 5 Government Nursing Colleges of Assam for the session 2026, that the 2nd round offline counseling for selection of candidates for admission into vacant B. Sc Nursing seats is scheduled to be held on **5th & 6th November, 2026** as per schedule given below. Candidates applying under various reserved categories are required to produce the appropriate certificates/testimonials etc. in original issued by competent authority before the Selection Board at the time of counseling. The following candidates shown rank-wise and category-wise of Merit list of CEE-2026 who have full filled all the eligibility criteria for admission into B. Sc Nursing course are hereby requested to appear in the offline counseling of B. Sc Nursing course session 2026.

Candidates must bring with them all original testimonials i.e. Admit Card of CEE-2026, Marks sheets of 10+2 Exam, Admit Card of HSLC examination, Pass Certificates, PRC, Caste certificates, NCL certificate (for OBC/MOBC category candidates), EWS certificate and other relevant documents at the time of counseling. **Candidates must also bring with them a duly filled in 'Counselling Form' which is available in this Directorate official website www.dme.assam.gov.in.**

Date of counselling: 5th November, 2026

(A) All candidates secured Rank upto 299 of CEE-2026
(B) Candidates belonging to EWS Category Rank upto 390 of CEE-2026
(C) Candidates belonging to STH Category Rank upto 3037 of CEE-2026
(D) Candidates belonging to ST(P) category Rank upto 1146 of CEE-2026
(F) Candidates belonging to SC category Rank upto 1247 of CEE-2026

Date of counselling: 6th November, 2026

(F) Candidates belonging to OBC/MOBC (NCL) Category from Rank upto 1039 of CEE-2026
(G) Candidates belonging to TGI/Ex-TGL Category from Rank upto 1065 of CEE-2026
(H) Candidates belonging to MORAN Category from Rank upto 1997 of CEE-2026
(I) Candidates belonging to MOTAK Category from Rank upto 1104 of CEE-2026
(J) Candidates belonging to TAI-AHOM Category from Rank upto 1039 of CEE-2026
(K) Candidates belonging to CHUTIA Category from Rank upto 1109 of CEE-2026
(L) Candidates belonging to KOCH-RAJBONGSHI Category from Rank upto 1074 of CEE-2026

Venue of Counselling: Office of the Director of Medical Education, Assam Sixmile, Khanapara, Guwahati - 22.

Time of Counselling: At 10.30 a.m. (each day of counselling)

Candidates are directed to visit the official website of this Directorate, www.dme.assam.gov.in regularly for updates.

Sd/-
Director of Medical Education, Assam

DIPR/D/KBR/510/31-Oct-26

শ্ৰীভূমিত 'পি এম কিষাণ'ৰ ২৪সংখ্যক কিস্তি প্ৰদান কাৰ্যসূচীত অংশগ্ৰহণ কৃষি মন্ত্ৰী পীযুষ হাজৰিকাৰ

বৰাক উপত্যকাত আৰম্ভ হ'ব 'ৰাজমা মিছন'

আমাৰ খবৰ, শিলচৰ, ৩০ অক্টোবৰ ঃ গুজৰাটৰ ৰনাকণ্ডাৰ পৰা প্ৰধানমন্ত্ৰী নৰেন্দ্ৰ মোডীয়ে দেশৰ ৯.৩৪ কোটিবো অধিক কৃষকৰ বেংক একাউণ্টলৈ 'পি এম কিষাণ সম্মান নিধিৰ ২৪সংখ্যক কিস্তিৰ ২৮,৬৯০ কোটিবো অধিক টকা পোনপটীয়াকৈ হস্তান্তৰ কৰা বাষ্ট্ৰীয় কাৰ্যসূচীত আজি শ্ৰীভূমি জিলাৰ পথা ভাৰ্চুৱেলী অংশগ্ৰহণ কৰে কৃষি, জলসিঞ্চন আৰু সংসেতীয় পৰিক্ৰমা বিভাগৰ মন্ত্ৰী পীযুষ হাজৰিকাই। উল্লেখ্য যে এই কাৰ্যসূচীৰ অংশ হিচাপে প্ৰধানমন্ত্ৰী মোডীয়ে 'কৃষি আন্তৰ্গাথনি পুঁজি'ৰ (এগ্ৰাইচাড) অধীনত নিমিত ৫২১টা প্ৰকল্প বাষ্ট্ৰীয় নামত উৎসৰ্গা কৰাৰ লগতে ১২টা উদ্যানশস্য ক্লাষ্টাৰলৈ আনুষ্ঠানিক শুভাৰম্ভ কৰে। অনুষ্ঠানত অংশগ্ৰহণ কৰি মন্ত্ৰী হাজৰিকাই অঞ্চলভাকসকলৰ উপাৰ্জন বঢ়ুৱাই কৰাৰ লক্ষ্যে কৃষি বিভাগে অতি শীঘ্ৰেই বৰাক উপত্যকাৰ জিলাসমূহত এক বিশেষ 'ৰাজমা মিছন' আৰম্ভ কৰিব বুলি ঘোষণা কৰে। এই মিছনৰ অধীনত অহা বছৰৰ পৰা কৃষকসকলক ব্যাপকভাৱে বাজমাৰ বীজ বিতৰণ কৰা হ'ব। এই লাভজনক খেতিত মনোনিবেশ কৰিবলৈ কৃষকসকলক আহ্বান জনোৱাৰ লগতে বৰাক উপত্যকাত তামোল আৰু নাৰিকলৰ পুলিং ব্যাপক ৰূপত প্ৰদান কৰা হ'ব বুলি মন্ত্ৰীগৰাকীয়ে জানিবলৈ দিয়ে। তেওঁ কয় যে প্ৰধানমন্ত্ৰী নৰেন্দ্ৰ মোডীৰ দুবৰ্ণমী মাগদৰ্শী আৰু মুখামন্ত্ৰী ড' হিমন্তবিশ্ব শৰ্মাৰ বলিষ্ঠ নেতৃত্বত বাজ চৰকাৰে আধুনিক কৃষি আন্তৰ্গাথনি, প্ৰযুক্তি আৰু বজাৰৰ সৈতে কৃষকক সংযোগ কৰাৰ ওপৰত গুৰুত্ব দিয়া বাবেই কৃষকসকলে ঐতিহ্যবাহী ধাননিৰ পৰা আৰু এটা দিশে গৈ বিভিন্ন ফচলৰ ওপৰত গুৰুত্ব দিবলৈ আৰম্ভ কৰিছে। তেওঁ কয় যে কৃষকসকলে ফচলৰ বীমা কৰাটো অতি গুৰুত্বপূৰ্ণ। এই বীমাই কৃষকক প্ৰাকৃতিক দুৰ্যোগৰ সময়ত আৰ্থিক সুৰক্ষা প্ৰদান কৰে। এই বীমা কৰাৰ ক্ষেত্ৰত কৃষকসকলে যাতে কোনো অসুবিধাৰ সম্মুখীন নহয় তাৰ বাবে ৰাজ্য চৰকাৰে ব্যৱস্থা লৈছে বুলি তেওঁ কয়। অনুষ্ঠানত কাছাৰ জিলাৰ ৪জন কৃষকে প্ৰধানমন্ত্ৰীৰ সৈতে ভাৰ্চুৱেলী মাধ্যমে কথা পাতিবলৈ সুযোগ পায়। এই কৃষকসকলে হ'ল— শ্ৰীভূমি জিলাৰ কৃষক শ্ৰীমতী লখিমী দেৱী, কৃষক শ্ৰীমতী ৰেহানা বেগম, কৃষক শ্ৰীমতী ৰীতা দেৱী আৰু কৃষক শ্ৰীমতী ৰেহানা বেগম। এই কৃষকসকলে তেওঁলোকৰ সফলতাৰ কথা প্ৰধানমন্ত্ৰীক জনোৱাৰ লগতে কৃষি ক্ষেত্ৰত কৰা বিভিন্ন উদ্ভাৱনী কামৰ কথাও প্ৰধানমন্ত্ৰীক জনায়। এই অনুষ্ঠানত কৃষি মন্ত্ৰী পীযুষ হাজৰিকাৰ উপস্থিতিত শ্ৰীভূমি জিলাৰ ৩৫ হাজাৰতকৈ অধিক কৃষকে ভাৰ্চুৱেলী মাধ্যমে অনুষ্ঠানটোত অংশগ্ৰহণ কৰে। এই অনুষ্ঠানত কৃষি মন্ত্ৰীয়ে কৃষি বিভাগৰ বিভিন্ন সফলতাৰ ওপৰত ভিত্তি কৰি এখন পুথিও উন্মোচন কৰে।

চাংসাৰিত কানাড়া বেংকৰ শাখা মুকলি

আমাৰ খবৰ, চাংসাৰি, ৩০ অক্টোবৰ ঃ ক্ৰমে বাণিজ্যিক চহৰলৈ ৰূপান্তৰিত গুৱাহাটী মহানগৰীৰ উপকণ্ঠ চাংসাৰিত বাজহুৱা খণ্ডত প্ৰায়বোৰ বাষ্ট্ৰীয়া-আঞ্চলবাষ্ট্ৰীয় বেংক সেৱা উপলব্ধ হোৱাৰ সমাম্ভবালকৈ আজিৰ পৰা আৰু এটা বেংক সেৱা সংযোজিত হোৱাত গ্ৰাহকৰ বাবে আশাৰ সঞ্চাৰ কঢ়িয়াই আনিছে। বিশেষকৈ গ্ৰাহক সেৱাৰ সম্পাসাৰণ আৰু ঘুচুৱা বেংকিং ব্যৱস্থাক অধিক শক্তিশালী কৰাৰ লক্ষ্যৰে বাজহুৱা খণ্ডৰ আগশাৰীৰ বিত্তীয় প্ৰতিষ্ঠান কানাড়া বেংকে চাংসাৰিত নতুন শাখা মুকলি কৰিছে। আজি চাংসাৰিত ভাৰতীয় ষ্টেট বেংকৰ সমীপত আনুষ্ঠানিকভাবে কানাড়া বেংকৰ শাখাটো উদ্ঘোন কৰে গুৱাহাটী এইমছৰ কাৰ্যবাহী সঞ্চালক অশোক পুবাণিকে। এই শাখাটোৰ জৰিয়তে অঞ্চলটোৰ ক্ৰমবৰ্ধমান ব্যবসায়িক আৰু আবাসিক প্ৰয়োজনীয়তা পূৰণৰ লগতে গ্ৰাহকসকলক উন্নত বেংকিং সেৱা প্ৰদানৰ লক্ষ্য নিৰ্ধাৰণ কৰা হৈছে। নতুন শাখাটোৰ জৰিয়তে স্থানীয় গ্ৰাহক আৰু ব্যবসায়ীসকলে ডিজিটেল বেংকিং আৰু ঘুচুৱা বেংকিং সেৱাৰ সুবিধা লাভ কৰিব। অঞ্চলটোৰ বেংকিং সেৱাৰ চাহিদা পূৰণ কৰাৰ লগতে গ্ৰাহকসকলৰ সৈতে বেংকৰ সম্পৰ্ক অধিক সুদৃঢ় কৰাত এই শাখাটোৰে গুৰুত্বপূৰ্ণ ভূমিকা গ্ৰহণ কৰিব বুলি আশা কৰা হৈছে। শাখাটোৰ উদ্ঘোনী অনুষ্ঠানত মুখ্য তথা বিশিষ্ট ব্যক্তি হিচাপে উপস্থিত থাকি এইমছৰ সঞ্চালক অশোক পুবাণিক আৰু চিপিচি, গুৱাহাটীৰ বিভাগীয় মুকব্বী ড' ছবেকৃষ্ণ ডেকা আৰু কামৰূপ জিলাৰ অতিৰিক্ত আয়ুক্ত মণিকা বৰগোহাঁয়ে বেংকটোৱে গ্ৰাহক ৰাইজৰ সুবিধা প্ৰদানৰ ক্ষেত্ৰত অগ্ৰণী ভূমিকা গ্ৰহণ কৰি এক উদ্ভৱনৰ জন্মৰ্ণবা আনিবলৈ সমৰ্থন হ'ব বুলি আশা ব্যক্ত কৰে। অনুষ্ঠানত কানাড়া বেংকৰ জেনেৰেল মেনেজাৰ লোক নাথ আৰু সহকাৰী জেনেৰেল মেনেজাৰ গৌৰব বাগালে উপস্থিত থাকি কানাড়া বেংকৰ ঐতিহ্যৰ প্ৰসংগলৈ বৰ্তমান ডিজিটেল উপলব্ধলৈ ক্ৰত সেৱা বেংকটোৱে গ্ৰাহকৰ বাবে গ্ৰহণ কৰি থকা যুগান্তকাৰী আঁচনিৰ সুবিধাৰ কথা জানিবলৈ দিয়ে। শুভ উদ্ঘোনী অনুষ্ঠানত এইমছৰ চিকিৎসক ডাঃ সিংহাসম লগতে বিশিষ্ট ব্যক্তি দুলাল লহৰৰ উপস্থিত থাকে। ইপিনে বেংকটোৱ চাংসাৰি শাখাৰ মেনেজাৰ পাৰুল বোৰবৰাই নতুন শাখা মুকলিৰ এই পদক্ষেপৰ জৰিয়তে কানাড়া বেংকে গুৱাহাটীৰ বেংকিং সেৱাৰ পৰিসৰ সম্পাসাৰণ কৰাৰ লগতে স্থানীয় গ্ৰাহক আৰু ব্যবসায়ীসকলৰ বাবে অধিক সুবিধাজনক বিকীয় সেৱা উপলব্ধ কৰাৰ প্ৰয়াস কৰাৰ কথা উনুকিয়াই শলাগৰ শৰাই আগবঢ়ায়।

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eCFNo.1926903

NOTICE INVITING TENDER (NIT) for selection/appointment of Handling and Transport Contractor for transportation of Food-grains under NFSA/13 of Hojai District for 2026-27.

The District Commissioner, Hojai invites E-Tender for transportation of food grains i.e. Rice detailed hereunder.

E-Tender under 2 (two) tier system comprising of technical and Financial (Price) bid are invited from the interested handling transport contractor(s) for selection and appointment as **"Handling and Transport Contractor and fixation of Rate"** for transportation of Food-grains under NFSA/13 in 2 (Two) Tier System i.e. Tier-I (From FCI Godown to GPSS/ WCCS Godown) and Tier-II (From GPSS/WCCS Godown to FP Shop Dealers) for transportation and delivery up to FP Shop level in respect of Hojai District for the financial year 2026-27.

Name of Work	Specification of Work	Period of Work	Earnest Money Deposit
01	02	03	04
Transportation of food grains i.e. Rice under NFSA/13	Carrying/ loarling/ un-loading of allotted Food grains i.e. Rice under NFSA/13 in 2 (two) Tier System- Tier- I (From FCI Godown to GPSS/ WCCS Godown) and Tier-II (From GPSS/WCCS Godown to FP Shop Dealers) for transportation and delivery upto FP Shop level	2026-27 Financial year	The Contractor/Bidder should have to furnish a sum of Rs.4,00,000.00 (Rupees Four Lakh) for bid against 21 Nos. of Zones; whereas the GPSS/WCCS should furnish a sum of Rs. 1,00,000 (Rupees One Lakh) as earnest money.

Schedule of Tender:

Particulars	Date	Time
01	02	03
Tender Publishing Date	30-10-2026	12.00PM
Tender download starting date	30-10-2026	
Bid submission start date	30-10-2026	
Closing date of Tender	19-11-2026	03.00PM
Technical Bid opening date	19-11-2026	03.00PM
Financial Bid opening	To be informed later after opening of Technical Bid	

E-Tender is to be submitted online through the portal https://assamtenders.gov.in. Bidders have to enroll themselves with portal and read the instructions carefully before participating. The District Commissioner, Hojai reserves the right to change the dates by notifying the same on the website. The department will not be responsible for any delay in submission of tenders and system errors, if any.

Sd/-
District Commissioner
Hojai

DIPR/C/KBR/514/31-Oct-26

Press Notice Invting Tender

Bids are invited in electronic tendering system from the eligible contractors registered under Assam Plains Tribes Development Corporation Ltd. for the following works.

Detailed bid documents can be seen at the e procurement Portal www.assamtenders.gov.in.

Sl No	Name of Work	Value of work (Rs.)	E.M.	Cost of Bid document and Earnest money to be drawn in favour of	Cost of Bid document
	Construction of Toilet Complex at PM Shri Narayanpur Girls MVS, Block-Narayanpur, Dist- Lakhimpur under Dharti Aaba Janajatiya Gram Utkarsh Abhiyan during the year 2026-27.	Rs.15.00 Lakh (Inclusive of all taxes and agency charges.)	2% of Tender value (1% for ST, SC& OBC Contractors)	Managing Director, APTDCL	Rs.400.00

Sd/-
Managing Director
APTDCLtd., Ganeshguri

DIPR/CF/KBR/2113/31-Oct-26

CLASSIFIED ADVERTISEMENT

বিজ্ঞাপনৰ বক্তব্যৰ বাবে কাকত কৰ্তৃপক্ষ দায়বদ্ধ নহয়

AFFIDAVIT

I, Adheri Nath, W/O. Late-Kanak Ch. Nath, Vill/P.O. Chamuagati, Dist. Baksa, do hereby declare before Executive Magistrate Barpeta that me and husband's actual and correct name is Adheri Nath and Kanak Ch Nath, but in my Aadhar vide No. 9139 11775875, PAN as Aadheli Nath instead of Adheri Nath and husband's name also written as Kanak Nath instead of Kanak Ch Nath. And my husband's name also wrongly written in Elector Photo Identity Card vide No. JHC4140130 as Kanak Chandra Nath. Adheri Nath and Aadheli Nath, Kanak Ch Nath and Kanak Nath are the same and one person i.e. & my husband.

I, Nirab Kr. Bora , S/O-Nitya Nanda Bora, R/O-Mahgaria Ati, PO-Kampur, Nagaon (Assam) declared through Nagaon Court affidavit that, I have changed my daughter's name from 'JADRISHI BORA' to 'NIRANJANA BORA'. But her name has been recorded as JADRISHI BORA' (old name) in official documents. Now she shall be known as Niranjana Bora in all purposes.

শপত নামা

মই দেবেন চন্দ্ৰ নাথ, পিতা- মৃত কোমল নাথ, সাং- জামুগুৰি, জিলা- নগাঁও শুভসমগ্ৰ, নগাঁও আদালতৰ শপতনামা যোগে জনাওঁ যেনগাঁও জিলাৰ হাতীচোৱ মৌজাৰ জামুগুৰি কিছামতৰ ৩১০ নং মাদী পট্টাৰ ৮৮২ নং দাগৰ মাটিত মোৰ পিতা মৃত কোমল নাথৰ নাম পট্টা/জমাবন্দীত নথিভুক্ত হৈ আছে। কিন্তু এই মাটিৰ উত্তৰিত পট্টা আৰু দাগত মোৰ পিতাৰ বৰ্তমান কোনো ভোগ দখল নাই। সেয়ে উক্ত পট্টাৰ পথা মোৰ পিতাৰ নাম কৰ্তন কৰাৰ বাবে আবেদন কৰিলোঁ।

লামডিং মহকুমা আৰেজি কৰ্যৰ ব্যবস্থা

ই-নিবিদা জানী নং. এলএডিং/ই-নবজিডি/৩২ তাৰিখ ২০২৬। ভাৰৰ্ণ ৰেলৱেৰ হতে আৰু কৰাৰ পথা নিম্নলিখিত কাৰ্যৰ বাবে "ই-টেণ্ডাৰিং" পদ্ধতিৰে চাৰিয়তে কৰ্মৰ নিমিত্ত খাহুৰ কৰা হৈছে: আইটেমৰ চমু বিবৰণ: লামডিং মণ্ডলৰ অন্তৰ্গত চাগৰপুৰ ৰাজেন্দ্ৰ সেণ্টাৰত ডাভল-আমনি ফলত ১-নং মনাদ-নিয়ৰিত অভিযান্ত্ৰিক লেভেল ক্ৰচিং টেপি চিৰাঃ ৯, চিৰাঃ-৭, চিৰাঃ-১১, চিৰাঃ-১৩, চিৰাঃ-১৫, চিৰাঃ-১৯, চিৰাঃ-২৯, চিৰাঃ-২৯, চিৰাঃ-৩০ আৰু চিৰাঃ-৪১)ৰ ইণ্টাৰলকিং ধাৰণাৰ সৈতে ইলেকট্ৰনিক ইণ্টাৰলকিং প্ৰাৰিয়া বৰ্ধ ৩৫৩ কৰাতকে বৰ্ধি আৰেজি কৰ্যৰ ব্যৱস্থা। নিবিদা মূল্যায় ১,৬৮,৪৫,২২৪.৫৯/- টকা। আমানত ধনঃ ৩,৩৬,৩০০/- টকা। নিবিদা ৰক্ষ হোৱাৰ তাৰিখ আৰু সময়ঃ ১৯-১১-২০২৬ তাৰিখে ১৫.০০ ঘণ্টাত আৰু খোলা হোৱাৰ তাৰিখ ঃ ২০-১১-২০২৬ তাৰিখ ১৫.০০ ঘণ্টাত। উপৰোক্ত ই-নিবিদা নিৰিদা চা-পত্ৰৰ সৈতে সম্পূৰ্ণ তথ্য থহা ১৯-১১-২০২৬ তাৰিখ ১৫.০০ ঘণ্টালৈ www.ireps.gov.in ৱেবছাইটত উপলব্ধ পাৰিব।

ডিভাৰঞ্চল (ডিৱিচি), লামডিং
উত্তৰ-পূব সীমান্ত ৰেলৱে

চালৰ সুৰক্ষা আৰু অন্যান্য আনুষংগিক কাম

নিবিদা জানী নং ঃ কন/২০২৬/আঁটিচি/০১, তাৰিখ ঃ ২৬-১০-২০২৬। নিম্নলিখিত কামৰ বাবে নিম্নস্বাক্ষৰকাৰীৰ দ্বাৰা ই-নিবিদা আহ্বান কৰা হৈছে। নিবিদা নং ঃ চিই-কন-ডিএ-এমআইএচ-২০২৬-০৯; কামৰ নাম ঃ (ক) ডাভৰা ডাভিং চেইনেজ ৭৭.৭২০ কিলোমিটাৰৰ পথা চেইনেজ ৭৭.০৪০ কিলোমিটাৰলৈ আৰু চেইনেজ ৭৭.৩৭০ কিলোমিটাৰৰ পথা চেইনেজ ৭৮.১০০ কিলোমিটাৰলৈ চালৰ সুৰক্ষাৰ কাম, যাৰ ভিতৰত চালৰ সুৰক্ষাৰ বাবে প্ৰয়োজনীয় ৰাটিং/ফৰ্মেনত মাটিৰ কাম অন্তৰ্ভুক্ত। (খ) ডিয়ামপুৰ (দেশিৰি) - অহিমা (ভূখেত্ৰা) নতুন ব্ৰডগেজ বেলপথ চুকৰ সৈতে জড়িত কৰ্মচাৰী আবাস নিৰ্মাণৰ কাম (টাইপ-ডাব ১২টা, টাইপ-IIIৰ ৪টা আৰু টাইপ-IVৰ ৮টা আবাস), আবাসসমূহৰ সংশ্লিষ্ট বৈদ্যুতিক কাম, ষ্টেচনলৈ যোগা পথ, সীমাৰ দেৱাল, নলা-নৰ্দমা আদি আৰু অন্যান্য আনুষংগিক কাম। নিবিদা মূল্য ঃ ৫৪২,৪৩,৩২,৯২৬.৮৯/- টকা। নিবিদাৰ বন্ধৰ তাৰিখ আৰু সময় ঃ ০১-১২-২০২৬ ১৪:৩০ ঘণ্টাত আৰু মুকলি কৰা হ'ব ০১-১২-২০২৬ ১৫:০০ ঘণ্টাত। উপৰোক্ত ই-নিবিদাৰ সম্পূৰ্ণ তথ্য আৰু নিবিদাৰ নথি পত্ৰ বেবছাইট www.ireps.gov.in ত উপলব্ধ হ'ব।

মুখ্য অফিচাৰ/কন,
নাগাংলেণ্ড প্ৰচেষ্টি/মালিগাঁও
'উত্তৰ-পূব সীমান্ত ৰেলৱে
নিৰ্মাণ সংস্থা
ৰাইছুমে গ্ৰাহকৰ সেৱাত

AFFIDAVIT

I JUNU RAJKHOWA D/o Dhaneswar RAJKHOWA W/o Nuruddin Ahmed R/o Rajdeep Art studio Near Forensic science Laboratory Kahilipara, Guwahati 781019 , Dist Kamrup(Metro)Assam had adopted my husband's surname. So I have changed my name from JUNU RAJKHOWA to JUNU RAJKHOWA AHMED before the Judicial Magistrate 1st class kamrup((M) at Guwahati on 1st october 2026.

That, my actual and correct name is "Manumai Saikia" which is recorded in all official and non official documents, including in my Pan Card Vide No-DOGPS9723R but my name has been recorded in the land holding copy of Town Nagaon Kissam Under Sadar Town Mouza vide P.P No-431, Dag No- 57 as "Manumai Gayan" and @ Manorama Gayan in my Voter ID Card Vide No-GGY1041469 instead of "Manumai Saikia"

AFFIDAVIT

মোৰ 972548148855 নম্বৰৰ আধাৰ কাৰ্ডত মতে প্ৰকৃত নাম BIPUL NATH হয় যদিও পুত্ৰৰ 215504465996 নম্বৰৰ আধাৰ কাৰ্ড মোৰ নাম ভুলক্ৰমে Lt PHANIDHAR NATH হৈ আছে যদিও BIPUL NATH আৰু PHANIDHAR NATH একেই জন ব্যক্তি হয়। পুত্ৰৰ প্ৰকৃত নাম DIPANKAR NATH যদিও 215504465996 নম্বৰ আধাৰ কাৰ্ডত ভুলক্ৰমে DABABRAT NATH হৈ আছে প্ৰকৃততে DIPANKAR NATH আৰু DABABRAT NATH একেই হয়। ইয়াৰ বাহিৰেও পুত্ৰৰ আধাৰ কাৰ্ডত জন্ম তাৰিখ 18.5.2014 আছে যদিও প্ৰকৃত জন্ম তাৰিখ 2.2.2012 হয়। এই সন্দৰ্ভত IN-AS73646273671907Y নম্বৰৰ মৰ্মে Court Affidavit কৰা হৈছে, Bipul Nath, S/o Gupal Nath, Village Hatbar P.O. Bamunijan, Nagaon, Assam.

লামডিং সংমণ্ডলত নবেম্বৰ, ২০২৬ মাহৰ বাবে ই-নিলাম কাৰ্যসূচী

নবেম্বৰ, ২০২৬ মাহৰ বাবে লামডিং সংমণ্ডলৰ অধিকাৰক্ষেত্ৰত ৰেলবৰ বিভক্তি সামগ্ৰী বিক্ৰীৰ বাবে ই-নিলামৰ কাৰ্যসূচী ইয়াৰ দ্বাৰা নিম্নলিখত ধৰণে নিৰ্ধাৰণ কৰা হৈছে ঃ-

ক্ৰ.নং.	মাহ	নিৰ্ধাৰিত তাৰিখ
১	নবেম্বৰ, ২০২৬	০৬-১১-২০২৬, ১৮-১১-২০২৬ আৰু ২৬-১১-২০২৬

ই-নিলামত পঞ্জীয়ন, প্ৰশিক্ষণ, অংশগ্ৰহণৰ বাবে ইচ্ছুক নিবিদাকাৰীসকলক আইআৰইপিএছ বেবছাইট (www.ireps.gov.in) ৰ ডাৰিয়াতে নিবিদা দিবলৈ পৰামৰ্শ দিয়া হৈছে।

ছিনিয়ৰ ডিএমএম, লামডিং
উত্তৰ-পূব সীমান্ত ৰেলৱে
ৰাইছুমে গ্ৰাহকৰ সেৱাত